

from the track and condition is presently not critical and is being kept under constant watch.

(c) Not considered necessary for the present.

(d) and (e). Do not arise.

Complaints reg. high price and short quantity of Food supplied under new catering system

4614. KUMARI MAMATA BANERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) whether he is aware that innumerable complaints have been made by the railway passengers as regards high price and short quantity of the food supplied to the passengers under the new catering system ; and

(b) if so, what are measures taken to remedy the situation ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) and (b). Revised menu in disposable casseroles has been introduced on certain selected pairs of trains in consultation with India Tourism Development Corporation. By and large, the response to the revised system has been favourable, and complaints are very few. The price has been fixed on the basis of current cost of raw materials etc. for the quantity supplied.

Representation of Inter-States Interest on Advisory Council of Delhi Transport Corporation

4615. SHRI KESHORAO PARDHI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether commuters of Inter-States were given representation on the Advisory Council of Delhi Transport Corporation constituted in January, 1975 ;

(b) whether no representation has been given in the Advisory Council of the Delhi Transport Corporation to the 'Inter-States Interest' reconstituted in 1985 ; and

(c) whether many Members of Parliament have focussed the attention of Government on the above issue, during last few months ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) and (b). No such specific representation to Inter-States Commuters representatives is given in the rules relating to constitution of Advisory Council of the Delhi Transport Corporation as DTC is mainly to provide transport services in the Union Territory of Delhi Additional services by way of inter-state operations are undertaken only with reference to bilateral arrangements between Delhi Administration and the neighbouring State Governments.

(c) Yes, Sir.

[Translation]

Steps to promote Hindi in Railways

4616. DR. PRABHAT KUMAR MISHRA : Will the Minister of RAILWAYS be pleased to state :

(a) the steps taken to promote Hindi in the Ministry of Railways ; and

(b) the progress made in the use of Hindi in various fields as a result thereof ?

THE MINISTER FOR RAILWAYS (SHRI BANSI LAL) : (a) With a view to ensure the strict compliance of the provisions of the Official Languages Act, 1963 as amended by Official Languages (Amendment) Act, 1967 and Official Languages Rules, 1976, several steps have been taken in the Board's Office and the Railways. A few of them are as under :

(i) The Ministry of Home Affairs (Department of Official Language) formulates an annual Programme every year in order to promote the use of Hindi in the Central Govt. offices.

(ii) Official Languages Implementation Committee and Railway Hindi

Salahkar Samiti have been set-up in the Board's Office. Meetings of these Committees are held regularly once in every quarter to review the progress made in the use of Hindi and ensure compliance of Official Language Rules and quick action is taken on the decisions taken in these meetings.

(iii) Quarterly Progress Reports are compiled and reviewed regularly.

(iv) Check-points have been established in the Board's office to ensure that the documents covered under section 3(3) of the Official Languages Act are issued in Hindi-English bilingual form.

(v) Officers engaged in Hindi work in the Board's office also inspect Railway office to ensure that orders regarding Official Languages are implemented.

(vi) The office of the Ministry of Railways (Railway Board) has since been notified under rule 10(4) of the Official Languages Rules 1976 and in the first phase, subjects have been specified in nine Directorates under Rule 8(4) of the Official Language Rules.

(vii) Devnagri typewriters have been provided in the Board's office in adequate numbers.

(viii) Besides, various incentive schemes e.g. Individual cash award scheme, collective prize scheme, Rajbhasha shield, Rajbhasha Medal and Commendatory Certificates etc. have been launched. In addition, various competitions e.g. Hindi Noting and Drafting competition, Hindi typing and stenography competition, Rail Mantri Hindi Essay competition etc. have been introduced to create an interest in Hindi amongst employees. The number of prizes and amount thereof have recently been increased to create a favourable atmosphere for promoting

(b) During the quarter ending March 85, nearly 99.2% of the Hindi letters received in the Board's office were replied to in Hindi. In the field of originating correspondence, nearly 45.5% letters were issued originally in Hindi to Offices located in 'A' & 'B' regions and State Government of 'A' regions during the quarter ending March 85. Similarly, the percentage of use of Hindi in compliance of section 3(3) of Official Language Act has been 98.4%. Efforts are being made to ensure full compliance of section 3(3) of Official Language Act.

All the 982 rubber Stamps and 675 name-boards/Notice-boards have been prepared in bilingual form.

Out of 71 Rules Books of Board's Office 36 were printed in bilingual form by the end of Dec 84. During 1985, 4 more Rule Books have been got printed in bilingual form, thus bringing the total to 40. Other Rules Books are in various stages of translation, vetting and printing. Besides, all the local forms of the Board's Office have been translated/cyclostyled in bilingual form.

[English]

Norms for repairs of National Highways

4/17. SHRI THAMPAN THOMAS : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether there are any norms for repairs of National Highways ;

(b) whether these norms vary from State to State and are different for long standing repairs and emergency repairs ;

(c) whether spread grouting for repairs, which are long standing, is carried out ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) and (b). Yes, Sir.